

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) No data on quacks is maintained. The Indian Medical Council Act, 1956, prohibits, a person other than a medical practitioner enrolled on a State Medical Register to practice medicine in the State. Punishment of imprisonment for a term which may extent to one year or with a fine which may extent to ₹ 1,000/- or both is prescribed.

**Norms followed in granting recognition for nursing schools**

†2702. SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI KANAK LATA SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Indian Nursing Council adopts policy of giving priority to the States of South India in the matter of giving recognition to nursing schools;

(b) the details of nursing schools being run in the country, State-wise and course-wise; and

(c) the way to deal with the ill effects on students due to non-appointments of teachers in nursing schools according to the norms of the Council, and the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) No.

(b) The details of State-wise and course-wise number of schools run in the country are given in Statement (*See below*).

(c) Indian Nursing Council invites renewal application for every academic year from nursing schools and those who do not meet the faculty and other norms of the INC are not permitted.

***Statement***

State	Institutions offering		Total Institutions
	Government	GNM Course Private	
1	2	3	4
Andaman and Nicobar	1	0	1
Andhra Pradesh and Telangana	15	240	255
Arunachal Pradesh	3	2	5
Assam	5	27	32
Bihar	6	11	17

†Original notice of the question was received in Hindi.

1	2	3	4
Chandigarh	0	0	0
Chhattisgarh	10	64	74
Dadra and Nagar Haveli	1	0	1
Daman and Diu	0	0	0
Delhi	5	13	18
Goa	1	0	1
Gujarat	23	83	106
Haryana	3	79	82
Himachal Pradesh	7	31	38
Jammu and Kashmir	0	16	16
Jharkhand	6	18	24
Karnataka	14	503	517
Kerala	16	191	207
Madhya Pradesh	17	317	334
Maharashtra	38	225	263
Manipur	1	12	13
Meghalaya	2	5	7
Mizoram	2	3	5
Nagaland	2	2	4
Odisha	9	70	79
Puducherry	1	6	7
Punjab	11	203	214
Rajasthan	11	162	173
Sikkim	1	1	2
Tamil Nadu	22	191	213
Tripura	2	3	5
Uttar Pradesh	6	233	239
Uttarakhand	3	19	22
West Bengal	38	29	67
TOTAL	282	2759	3041